

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3014
ANSWERED ON:12.08.2005
EDUCATION CESS
Patil Shri Balasaheb Vikhe

Will the Minister of FINANCE be pleased to state:

- (a) whether any guidelines for utilization and reimbursement of Education Cess by the State Governments have been laid down; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE SHRI S.S.PALANIMANICKAM

(a)&(b) : Education Cess has been levied to fulfil the commitment of the Government to provide and finance universalised quality basic education mainly through the schemes of Sarva Shiksha Abhiyan (SSA), Mid-Day Meal (MDM) and Kasturba Gandhi Balika Vidyalaya. Plan allocations are made for these schemes from Government's over-all budgetary resources, including receipts of Education Cess. Allocation for each scheme is a single figure, and does not show its break-up according to sources of revenue. Likewise, assistance to States under above schemes is also released out of over-all allocations for the schemes in accordance with their respective guidelines, and is not released separately against any Cess and non-Cess components. No separate guidelines have been laid down for utilization of Education Cess by State Governments or for allocation/re-imbusement of Cess money to them.